

other actions taken by the Government of India with regard to persons kidnapped from Indian territory?

Shri Satish Chandra: The border police has been strengthened, and there was also a conference of local officers to discuss the matter.

Shri T. K. Chaudhuri: I want to know whether the persons kidnapped have been rescued.

Shri Satish Chandra: The persons kidnapped have been rescued.

Shri Kelappan: Is it a fact that our police and prohibition officers are conniving at these things?

Shri Satish Chandra: I have no such information.

Shri Badshah Gupta: Instead of relying solely upon the police strength, has the Government provided the neighbouring villagers with fire-arms to protect themselves?

The Prime Minister (Shri Jawaharlal Nehru): There are no armed depredations going on nor fire-arms being used on either side. They are petty strifes which, I agree, are a nuisance no doubt, but they must not be considered as if armies are fighting.

बाबू रामनारायण सिंह : जिस दिन दोनों सरकारों के कर्मचारियों का एक सम्मेलन हुआ था, उस दिन के बाद से क्या कोई घटना हुई है ?

Mr. Speaker: He wants to know whether there were any incidents after the conference.

Shri Satish Chandra: Not much useful purpose has been served by that conference. The Government of India has considerably strengthened its police outposts, as the incidents continue to take place.

IMPORTS FROM DOLLAR AREAS

*2184. **Shri P. T. Chacko:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of imports permitted in 1951-52 to traders in Travancore-Cochin or to any one else for the benefit of Travancore-Cochin from the dollar areas in terms of dollar currency; and

(b) the total amount of dollar currency earned by exports from Travancore-Cochin in 1951-52?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Records are not maintained on the basis of the residence of applicants for import or export licences. Hence Government are unable to furnish the information asked for.

Shri A. M. Thomas: May I know whether the Government has got in its possession separate statistics of export and import figures in respect of Cochin and Alleppey?

Shri T. T. Krishnamachari: It is available in the publications of sea-borne trade.

MOVEMENT OF CLOTH AND YARN

*2186. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the ban on the movement of cloth and yarn by postal parcels within India has been withdrawn; and

(b) whether similar facility has also been given to the movement of cloth and yarn by postal parcels to foreign countries?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Movement of cloth and yarn by postal parcels to foreign countries is allowed under export licences.

Dr. Ram Subhag Singh: May I know when this ban on the movement of cloth and yarn by postal parcels was removed?

Shri T. T. Krishnamachari: With effect from 10th May, 1952.

Dr. Ram Subhag Singh: May I know whether similar facility will be given to Indians living abroad in the matter of sending cloth to them by postal parcel from here?

Shri T. T. Krishnamachari: Yes, Sir, subject to export licences being obtained.

TRADE WITH NETHERLANDS

*2187. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) what are the principal items of exports from India to the Netherlands; and

(b) the principal items of imports from the Netherlands to India?